Rajya Sabha on 27th July, 1994 and state by when Government propose to table in this House the report submitted by the Committee to probe the alleged nexus betwen politicians and criminals?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN); As the Report of ihe Committee to probe the alleged nexus between politicians find criminals is an internal one, placing the Report on the Table of the House is not under contemplation.

LITE activities ia Southern States

2149. SHRI V. NARAYANASAMY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to the news item which appeared in "The Hindustan Times" dated llth June, 1994 under the caption LTTE had targetted Wije Tunge to eliminate the President of Sri Lanka';
- (b)- if so, whether Government are aware of the fact that the LTTE activities have been escalating in the coastal areas of Tamil Nadu and other Southern: S"**; j_ j.ii,
- (c) whether the imposition of Presi* dent's rule in Sri Lanka emboldened the LTTE activists to keep Southern Slates as their asylum to fight a war against Sri Lanka: and
- (d) if so, action taken by Government to curb the entry of LTTE people getting into the Indian borders?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFIARS (SHRI RAJESH PILOT); (a) The edition of Hindustan Times dated 11-6-1994 does not carry the said news item.

(b) No escalation of LTTE activities In the coastal areas of Tamil Nadu and other southern States has come to notice IB the recent pait

- (c) With the coordinated action taken by Central and State Governments infiltration by LTTE activists in the liauthern States to keep as their asylum to fight war aganist Sri Lanka is not possible.
- (d) The Central and State Governments are taking coordinated action to prevent any illegal activities by Sri Lankan militants in Tamil Nadu. Considering that Tamil Nadu has a iong¹ coastline, elaborate arrangements have been made for preventing possible infiltration. Slate Government has intensified security arrangements along the coastline by setting up armed check posls as well as mobile patrols. Apart from these measures, the Palk Bay is kept under continuous surveillance by Navy and Coast Guard. The Central Government declared the LTTE as an unlawful Association on 14-5-1994. It A-ill strengthen the hands of the State and Central Governments in containing the activities of LTTE and eliminate the organisation.

Ambitious Telecommunication Plan of Inteerpol Indila fo* checking crimes

2150. SHRI K. M. KHAN: WiH the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Interpol India has some ambitious plan to augment its software pertaining to telecommunication for checking crimes:
- (b) if so, the details thereof with background;
- (c) whether this arrangement will completely check economic offences a'nd crimes pertaining to terrorism; and
- (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) Yes, Sir.

(b) Interpol Radio Wing India is connected to Interpol Headquarters at Lyota through its Regional Station at Tokyo. Interpol India (National Central Bureau, India) proposes to modernise its telecommunication system to bri'ng it on par with the Interpol Regional Station at Tokyo and other NCBs as per the recommendation of ICPO-Inttr-pol, Lyons.

- (c) It may not be possible to put a complete stop to offences pertain.'ng to economic crimes in particular an:! ter rorism. However, it will help in combat ing such offences more effectively by facilitating quicker and safer exchange of information with Interpol Head quarters and the other NCBs.
- (d) Communication is an important aspect of dealing with er me and crimi nals. Facilities for quicker and safer exchange of criminal information go a long way in combatiMg crime, more so organised crime_s like economic crime and terrorism. Modernisation of telecom munication system as per recommenda tion of ICPO-Interpol would enable Interpol, I'ndia to have access to the en ormous database of the Interpol General Secretariat and enable to have faster and s:ife, means of communication for the exchange of criminal information with Interpol Headquarters and other member countries.

White Paper on Militancy in Doda District

2151. SHRIMATI KAMLA SINHA: DR. BAPU KALDATE:

Will the Minister of HOME AFFAIRS be pleased to refer to the answer to Unstarred Question 217 given in the Rajya Sabha on 27th July, 1994 and state:

- (a) whether Government propose to bring out a white paper on the militancy in Doda District: and
- (b) if so, what are the details thereof and if not, the reason therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) No. Sir.

(b) Keeping i_n view the increased activities of the militants in Doda, Government have taken special steps to surb this menace and to restore confidence among the people. The presence of security forces in the district has been strengthened, with a view to stepping up counter-militancy operations, and units of the security forces have also been deployed in the vulnerable areas. All these measures have had a positive impact on the situation.

In view of the above position, it is not considered necessary to bring out a white paper on militancy in th'- District)

Tamil Nade Reservation Biil

- 2152. SHRI GOVINDRAO ADIK; Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that Govern-msnt are in a quandary over Tamil Nadu's demand for 69 per cent reservation for Scheduled Castes, Scheduled Tribes and Other Backward Classes for adm-'ssioa in Schools and for entry in Governmeat services as, against the Supreme Court's ruling that reservation should not exceed 50 per cent;
 - (b) if so the details thereof: and
- (c) what action Government have sa far taken or propose to take to sort out this tangle in view of Tamil Nadu's potentially volatile and explosive situa tion on this issue and the repercussions in other State% if Tamil Nadu's request is acceded to in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) to (c) Tamil Nadu Backward Classes, Scheduled Castes and Scheduled Tribes (Reservation of seats in Educational Institutions and of appointments or posts in the Services under the State) Bill, 199S has been asgeMted to by President on 19-07-1994.